GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:1945 ANSWERED ON:09.03.2010 GRADING SYSTEM FOR SPORTS PERSONS Balram Shri P.;Meinya Dr. Thokchom;Ponnam Shri Prabhakar;Sarvey Shri Sathyanarayana;Shetkar Shri Suresh Kumar;Vinay Kumar Alias Vinnu Shri

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has any grading system for the sports persons in some categories for making payments to them;

(b) if so, the details thereof;

(c) whether there has been reports of discrimination against the women hockey players as compared to other sports in the country;

(d) if so, the details thereof, alongwith the corrective measures taken/proposed to be taken by the Government to give equal opportunities to men and women in each discipline of sports; and

(e) the status of pending demands of women hockey players alongwith the action taken thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) No, Madam.

(b) Question does not arise.

(c) to (e): The recent protest by Indian Women Hockey Players was on account of non- fulfillment of contractual agreements by their Federation, which are based on commercial sponsorship arrangements. The Government has no role in such matters. As far as Schemes of the Ministry and Sports Authority of India (SAI) are concerned, there is no discrimination in favour of or against any category of sportspersons. The Schemes of the Ministry and SAI are applicable equally to sportspersons of both the genders.